

[10 March, 2000]

RAJYA SABHA

view. The Government of India has no direct role in this regard, however it can facilitate the process. The facilitation role is enjoined by the National Policy.

### **Anganvadi Workers**

1763. SHRI RAMACHANDRA KHUNTIA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the total number of Anganvadi workers in the country as on date;
- (b) whether these Anganvadi workers are getting less than the minimum wages; and
- (c) whether the Anganvadi (ICDS) project is likely to continue?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI SUMITRA MAHAJAN): (a) There are 505796 Anganvadi Workers in the country as on date.

(b) Anganvadi Workers are paid honorarium ranging from Rs. 438/- to Rs. 563/- per month depending upon their educational qualification and length of service. They are paid honorarium and not wages.

(c) Yes, Sir. The Centrally Sponsored Integrated Child Development Services Scheme will continue during Ninth Five Year Plan period.

### **Amount for Women and Child Welfare Schemes of Assam**

1764. SHRIMATI BASANTI SARMA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the details of the amount allocated by Government to Assam for various women and child welfare schemes during the last three years;
- (b) whether the entire amount was utilised by the State Government;
- (c) if not, the reasons therefor; and
- (d) the necessary steps being taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI SUMITRA MAHAJAN): (a) The Departments of